GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA STARRED QUESTION No. 201 TO BE ASWERED ON 16.12.2021

FCA clearance office in Shimla

201 MS. INDU BALA GOSWAMI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has decided to open an office in Shimla to grant approval under the Forest (Conservation) Act, 1980 (FCA) to the pending projects of the State of Himachal Pradesh;
- (b) if so, the details thereof;
- (c) by when the said office would start functioning in Shimla; and
- (d) the number of projects of National Highways that are pending with Government for the FCA approval, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV)

(a) to (d) A statement is laid on the Table of the House.

THE STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 201 BY MS. INDU BALA GOSWAMI REGARDING 'FCA CLEARANCE OFFICE IN SHIMLA' DUE FOR REPLY ON 16.12.2021

(a) & (b) Yes.Ministry of Environment, Forest and Climate Change vide Gazette Notification No. 1-5/2013-ROHQ dated 13.08.2020 with a view to achieve outcomes related to the mandate of the Ministry in an improved, timely and effective manner, and for this purpose to further enhance its outreach to stakeholders, undertake coordinated action and optimize the utilization of available resources, established 19 Integrated Regional Offices (IROs) including IRO, Shimla.

The IROs established though redeployment of human and other resources available with 10 Regional Offices of Regional Offices Headquarters (ROHQ) Division, 4 Regional Offices of Forest Survey of India (FSI), 3 Regional Centre of National Tiger Conservation Authority (NTCA), 4 Regional Offices of Central Zoo Authority (CZA) and 5 Regional Offices & 3 Sub-regional Offices of Wildlife Crime Control Bureau (WCCB) in an integrated manner, and their further strengthening. This resulted in establishment of 9 new IROs for processing of proposals under FCA, 1980 including one at Shimla.

- (c) As per the above mentioned notification the functioning of IRO Shimla started from 01.10.2020 which was being looked after by IRO Dehradun. However, the independent functioning of IRO at Shimla started from 05.07.2021.
- (d) There are 32 proposals for Stage-I and 21 proposals for Stage-II related to National Highways under process at different IROs. State-Wise details of such proposals are given in **Annexure-I**.

Annexure –I

STATEMENT REFERRED TO IN REPLY TO PARTS (d) OF THE RAJYA SABHA STARRED QUESTION NO. 201 BY MS. INDU BALA GOSWAMI REGARDING "FCA CLEARANCE OFFICE IN SHIMLA" DUE FOR REPLY ON 16.12.2021

List of the National Highways Authority of India (NHAI) proposals under process at Government of India level for use of forest land for non-forestry purpose under the Forest (Conservation) Act, 1980

level for use of forest failed for information by purpose under the Potest (Conservation) AC, 1960			
S. No.	STATE / UT	Under process for in-principle	Under process for final
1	Andaman and Nicolog	approval	approval
1	Andaman and Nicobar	0	0
2	Andhra Pradesh	0	0
3	Arunachal Pradesh	0	0
4	Assam	0	0
5	Bihar	0	0
6	Chandigarh	0	0
7	Chhattisgarh	0	0
8	Dadar& Nagar Haveli	0	0
9	Daman and Diu	0	0
10	Delhi	0	0
11	Goa	0	0
12	Gujarat	0	0
13	Haryana	1	5
14	Himachal Pradesh	1	0
15	Jammu and Kashmir	1	0
16	Jharkhand	1 a	1 s
17	Karnataka	0	0
18	Kerala	0	0
19	Ladakh	0	0
20	Lakshadweep	0	0
21	Madhya Pradesh	2	0
22	Maharashtra	4	5
23	Manipur	2	1
24	Meghalaya	0	0
25	Mizoram	0	0
27	Nagaland	0	0
27	Orissa	1	1
28	Pondicherry	0	0
29	Punjab	7	4
30	Rajasthan	1	0
31	Sikkim	5	0
32	Tamil Nadu	0	0
33	Telangana	0	0
34	Tripura	1	1
35	Uttar Pradesh	5	3
36	Uttarakhand	0	0
37	West Bengal	0	0
Total		32	21
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